OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.): DELHI.

ORDER

On attaining the age of superannuation Sh. Khubi Ram, Chowkidar, E.C. 90783 S/o Sh. Mangli Ram posted in Care Taking Branch, South District, Saket Courts, New Delhi will retire from Government Service with effect from 31.10.2022 (A/N).

(GIRISH KATHPALIA)
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)
DEL_HI.

No. 8171 - 81753 /PF/Admn.III/2022

Dated, Delhi the

Copy forwarded for information and necessary action to:-

- 1. The Personal Office of the Ld. Principal District & Sessions Judge (HQs.), Delhi
- 2. The Ld. Principal District & Sessions Judge, New Delhi District, PHC/South District, Saket Courts, Delhi/New Delhi.
- 3. The Ld. Administrative Civil Judge, South District, Saket Courts, New Delhi
- 4 The DDO/Assistant Accounts Officer, Accounts Branch, South District, Saket Courts, New Delhi with the request to inform the Housing Department in case the official is in possession of government accommodation.
- 5 The PAO. South District, Saket Courts, New Delhi (through Accounts Branch concerned).
- 6. The A.O. Vigilance & Litigation Branch, Central District, THC, New Delhi District, PHC/South District, Saket Courts, Delhi/New Delhi.
- 7. The Administrative Officer/Branch In charge, Care Taking Branch, South District, Saket Courts, New Delhi
- 8. The Branch In charge, Admn.I, II and III Tis Hazari Courts, Delhi
- 9. Dealing Assistants- Establishment/P&T, Admn.III, THC, Delhi
- 10. The Dealing Official. Leave seat, Central District, THC, New Delhi District, PHC/South District. Saket Courts, Delhi/New Delhi.
- 11. Pay Bill Clerk & Service Book Seat official, South District, Saket Courts, New Delhi for necessary action.
- 12. The Dealing Official, Pension Cell, South District, Saket Courts, New Delhi
- 13. Dearing Official Layer Seat, Tis Hazari Courts, Delhi.
- The Web-Site Committee, Tis Hazari Courts, Delhi.
- 15 Recruitment Cell, Tis Hazari Courts, Delhi.
- Sh. Khubi Ram, Chowkidar, E.C. 90783 S/o Sh. Mangli Ram posted in Care Taking Branch, South District, Saket Courts, New Delhi

Branch Incharge,

Admn. Branch – III

O/o Principal District & Sessions Judge (HQs.) Delhi.